

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.192 of 2011

Dated : 6th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Reliance Infrastructure Limited

... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr.**

....Respondent(s)

Counsel for the Appellant (s) :

Mr. Akhil Sibal
Mr. Hasan Murtaza

Counsel for the Respondent(s):

Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for
R.1
Mr. Sitesh Mukherjee
Mr. Sakya Singha Choudhuri
Ms. Mandakini Ghosh
Mr. B. Shroff for R.6

ORDER

Heard the learned counsel for Respondent No.1 for some time.

Post the matter for further submissions on **11.07.2012**

at 2.30 p.m..

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/sm